

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3978**

TO BE ANSWERED ON FRIDAY, 09 DECEMBER, 2016

AGRAHAYANA 18, 1938 (SAKA)

**Economic Offences**

3978. Dr. Virendra Kumar

Will the Minister of FINANCE be pleased to state:

- (a) the details of number of cases of economic offences registered by Enforcement Directorate in the country during the last three years and the current year, State/UT-wise;
- (b) the action taken against the offenders; and
- (c) the preventive steps taken to check such offences?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

- (a) The Directorate is mandated with the task of enforcing provisions of Foreign Exchange Management Act, 1999 (FEMA) and Prevention of Money Laundering Act, 2002 (PMLA). The role of Directorate comes into picture as and when any contravention under FEMA and occurrence of scheduled offence under PMLA comes to its notice. The number of cases registered by the Enforcement Directorate under Foreign Exchange Management Act, 1999 (FEMA) and Prevention of Money Laundering Act, 2002 (PMLA) during the last three Years and Current Year (upto 31.10.2016) state wise is attached as Annexure 1 & 2.
- (b)&(c) As regards preventive action against the offenders during above mentioned period, it is stated that value of assets worth Rs.13801 crore have been attached, 241 Prosecution Complaints have been filed and 67 persons have been arrested under PMLA. Further, 2585 Show Cause Notices have been issued imposing penalty of Rs.232.26 crore under FEMA during the last three years and current year (upto 31.10.2016).

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**ANNEXURE-1**

<b>No. of cases registered under Prevention of money laundering Act,2002 (PMLA) ( yearwise)</b>				
<b>Region/States</b>	<b>2013</b>	<b>2014</b>	<b>2015</b>	<b>2016 (upto 31.10.2016)</b>
Madhya Pradesh	11	6	3	1
Gujarat	11	7	4	1
Karnataka	9	17	21	13
Tamil Nadu	15	13	15	18
Kerala	3	7	13	5
Punjab	9	3	0	3
Haryana	10	3	4	2
Himachal Pradesh	2	2	3	0
Jammu & Kashmir	1	3	1	0
Uttarakhand	9	5	0	1
Chandigarh	10	3	4	9
Delhi & NCR	14	24	21	14
Andhra Pradesh	5	14	10	10
West Bengal	5	6	12	17
Odisha	2	7	1	2
Assam & North Eastern States	2	4	4	2
Uttar Pradesh	11	22	6	4
Bihar	9	10	1	6
Jharkhand	0	6	3	0
Maharashtra	20	25	13	9
Goa	1	3	1	5
Chattishgarh	5	2	3	0
Rajasthan	10	5	10	2
<b>Total</b>	<b>174</b>	<b>197</b>	<b>153</b>	<b>124</b>

**ANNEXURE-2**

<b>No. of cases registered under Foreign Exchange Management Act, 1999 (FEMA) ( yearwise)</b>				
Region/States	2013	2014	2015	2016 (upto 31.10.2016)
Gujarat & Madhya Pradesh	22	20	33	78
Karnataka	62	75	146	65
Tamil Nadu	47	114	19	125
Kerala	123	120	338	160
Punjab	318	70	111	93
Jammu & Kashmir	1	0	1	20
Haryana , Chandigarh, Himachal Pradesh & Uttarakhand	579	31	52	119
Delhi & NCR	167	57	97	49
Andhra Pradesh	67	80	84	114
West Bengal & Odisha	2	8	39	49
Assam & North Eastern States	3	1	6	8
Uttar Pradesh	22	38	60	68
Bihar & Jharkhand	0	8	8	1
Maharashtra	59	126	229	150
Goa & Chattishgarh	103	61	45	55
Rajasthan	16	10	27	51
<b>Total</b>	1591	819	1295	1205